

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 3**

Date : 22<sup>nd</sup> March, 2016  
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Original Application No.16/2014 (M.A. No. 102/2014, M.A. No. 451/2015, M.A. No. 741/2015, M.A. No. 1353/2015, M.A. No. 1354/2015 M.A. No. 1355/2015, M.A. No. 1356/2015 & M.A. No. 208/2016) <b>(PH)</b>	Sh. Hazi Arif & Ors.  Vs. State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Adv. for the Applicant  Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R- 4 Ms. Reena Singh, AAG with Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. Local Commissioner Ms. Mridule Ray Bharadwaj, Adv. for R-7 Mr. M.K. Bhardwaj, Adv. for R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv. for R-11 Mr. Pawan Upadhyay for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 & 16 Mr. Ankit Bhatnagar, Adv. for R-19
2.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors.  Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant  Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal, Adv. for R – 4 Mr. Wasim Beg, Adv. Mr. Vikas Malhotra, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB

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